

**GOVERNMENT OF INDIA
MINISTRY OF HOME AFFAIRS**

**RAJYA SABHA
UNSTARRED QUESTION NO. 1200**

TO BE ANSWERED ON THE 27TH JULY, 2022/ SRAVANA 5, 1944 (SAKA)

COMPLAINTS AGAINST DELHI POLICE

1200 SHRI VIVEK K. TANKHA:

Will the Minister of HOME AFFAIRS be pleased to state:

(a) whether the Commissioner of Police, Delhi has received complaints against Delhi Police for misbehaviour and abuse of power by Mahila Congress members since January, 2022;

(b) if so, what actions have been taken in pursuance of the complaints, if not, the reasons therefor; and

(c) the total number of applications received for peaceful protest by Delhi Police during last five years and subsequently how many were approved, year-wise details thereof?

ANSWER

**MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS
(SHRI NITYANAND RAI)**

(a) and (b): As per the inputs provided by Delhi Police, three complaints alleging misbehaviour and abuse of power by Delhi Police have been made by Mahila congress members since January, 2022. Enquiry into one of the complaints was conducted, but the allegations made therein could not be substantiated. The remaining two complaints have been received on 12.07.2022 and 14.07.2022 respectively. Enquiry has been ordered into these complaints.

(c): Year wise details of applications received for peaceful protest and approved by Delhi Police during the last five years are as under-

Year	No. of applications received	No. of applications approved
2017	1447	522
2018	1484	406
2019	2072	967
2020	937	238
2021	1426	180
2022 (upto 30.06.2022)	791	250

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